

(b) and (c) Tribals mostly reside in hilly and forest areas. For their socio-economic development, the strategy of Tribal sub plan has been evolved which is in operation since the Vth Five Year Plan. In addition, certain Central and Centrally Sponsored Schemes such as Special Central Assistance to Tribal Sub Plan, Grants under Article 275 (1) of the Constitution, Post Matric Scholarship, Book Banks, Coaching & Allied, Hostel for Boys & Girls, Ashram Schools, Establishment of Educational Complexes for ST Girls in Low Literacy Pockets etc. are being implemented for accelerated development of Sch. Tribe population. The Planning Commission also provides special assistance to States for the development of hilly areas.

[Translation]

Welfare Schemes for the Tribals

67. SHRI RAVINDRA KUMAR PANDEY :
SHRI RAMSHETH THAKUR :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the names of the schemes implemented by the Government for the Welfare of the tribals, the backwards and people living below poverty line during the last three years upto January, 1999 alongwith the amount provided and spent thereon, State-wise;

(b) the details of achievements made by the Government;

(c) whether the Government propose to prepare a special package for the development of tribal dominated areas with the other social groups in each States;

(d) if so, the details thereof;

(e) if not, the reasons therefor;

(f) whether letters from Member of Parliament have been received by the Government regarding tribal welfare scheme; and

(g) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) A number of schemes are being implemented by the Ministry of Social Justice and Empowerment for the socio-economic development and empowerment of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities, details of which have been given in the Annual Report of the Ministry for 1997-

98, a copy of which is available in the Parliament Library. In addition, the following schemes are being taken up for implementation :-

- (i) Pre-examination Coaching for OBCs.
- (ii) Pre-matric Scholarship for OBCs.
- (iii) Post-matric Scholarship for OBCs.
- (iv) Hostels for OBC boys and girls.
- (v) Financial assistance to Voluntary organisations working for the welfare of OBCs.
- (vi) Development of Primitive Tribal Groups (PTGs).

Information regarding the amounts released under various schemes and the beneficiaries, State-wise and year-wise in the last three years and upto January, 1999, during 1998-99, is being collected and will be laid on the table of the House.

(c) No such proposal is under consideration of Government at present.

(d) and (e) Not applicable.

(f) Yes, Sir.

(g) The suggestions received are taken into consideration while finalising and implementing welfare schemes for tribals.

[English]

Targetted Deadline of Literacy Mission

68. SHRI ASHOK NAMDEORAO MOHOL :
SHRI MADAN PATIL :
SHRI A. VENKATESH NAIK :
PROF. AJIT KUMAR MEHTA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the achievement made as against the yearly targets since the setting up of the National literacy mission;

(b) the reasons for not achieving the set targets and the names of the States which have shown unsatisfactory performance in this regard;

(c) the target fixed for Ninth Plan period;

(d) whether the Government have changed the target deadline of its literacy mission;

(e) if so, the details thereof indicating the number of times the target has been changed and the reasons therefor; and